

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-7631-JK (LD) of 2024
DATED:- 20 - 05 - 2024

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.


By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 20.05.2024

No:-LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer



Annexure to the Government Order No:- 7631-JK(LD) of 2024 dated 20.05.2024

S No	Case No.	Title of the Case	OIC
1.	WP (C) 3954/2019	Maha Lakshmi Rings	Mr. Shahil Mahajan Under Secretary to Government Jal Shakti Department.
1	O.A./1369/2023 M.A./1061/2023	MUNISH KHAJURIA AND ANOTHER Vs I&FC Deptt., & another.	Er. Ram Kumar Gupta, SE Hyd. Circle Kathua
2	OA 1082/2023	Deepak Kumar Vs UT of J&K & Ors.	Er. Sanjay Badhan, TO to CE I&FC Deptt., Jammu
3	OA/853/2023	Deepak Kumar Vs UT of J&K & Ors.	Er. Braham Jyoti Sharma, SE Hyd. Circle Poonch
4	OA/16282/2022, SWP/229/2010	Rajesh Chrungoo Vs UT of J&K & Ors.	Er. Sanjay Badhan, TO to CE I&FC Deptt., Jammu
5	OA/506/2023 CP 25/2024	Abhishekh Pawar Vs UT of J&K & Ors.	
6	OA/811/2020	Sham Lal Vs UT of J&K & Ors.	
7	OA 1434/2021	Sham Lal Vs UT of J&K & Ors.	
8	TA 7945/2021	Sandeep Kalsi Vs UT of J&K & Ors.	
9	OA 893/2023	Bansi Lal Bhardwaj Vs UT of J&K & Ors.	
10	TA 436/2022	Sahil Chalwania Vs UT of J&K & Ors.	
11	TA 177/2023	Shoket Saleem Vs UT of J&K & Ors.	
12	TA/8817/2020, CP/133/2021	Sukhdev Kumar Vs UT of J&K & Ors.	
13	TA/2084/2020	Som Raj Vs UT of J&K & Ors.	
14	OA/1384/2022	Rakesh Kumar Bali Vs UT of J&K & Ors.	Er. Rajinder Kumar Gupta, XEN ID-1 Jmu
15	OA/1625/2022	Tilak Raj Vs UT of J&K & Ors.	
16	OA/478/2024	Rasal Singh Vs UT of J&K & Ors.	
17	OA/966/2023	Vaishno Devi Vs UT of J&K & Ors.	

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18	TA 6624/2020	Kishore Murti Vs UT of J&K & Ors.	Er. Hafiz Ullah Reshi, XEN ID-2 Jmu
19	WP(C) 516/2021	Abdul Haq Vs UT of J&K & Ors.	Er. Asrar Ahmed Khan, XEN ID Rajouri
20	CP/49/2024 OA/1650/2023	Joginder Lal Vs UT of J&K & Ors.	Er. Rajeev Mohan, XEN MID Jammu
21	WP(C) No.873/2023, TA 2162/2020	Sarita Koul Vs UT of J&K & Ors.	Er. Kishore Kumar, XEN MID Dharmari
22	TA/1299/2020 in SWP 2899/2001	Niaz Ahmed Vs UT of J&K & Ors.	Er. Yougal Kishore, XEN ID Doda
23	CP 77/2023 in OA.No. 61/262/2022	Javed Iqbal Vs. CE I&FC Depart. Jammu	
24	CP/135/2022 OA 1774/2021	Mushtaq Ahmed Vs UT of J&K & Ors.	
25	TA/7439/2021, swp/196/2014	Yougal Kishore Vs UT of J&K & Ors.	
26	WP(C)2169/2023	Asha Singh Vs UT of J&K & Ors.	Er. Rajinder Kumar Gupta, XEN ID1, Jmu
27	WP(C) 2489/2023	Bansi Lal & Others Vs UT of J&K and Ors.	Er. Bodh Raj, SE, Hyd. Circle Jmu
28	WP(C) 468/2021	Shankar Vs UT of J&K and Others	Er. Kishore Kumar Gupta, XEN, MID Dharmari
29	WP(C)152/2024	Madhav Enterprises Vs UT of J&K & Ors.	Er. Hafiz Ullah Reshi, XEN, ID-2; Jmu
30	CPOWP 136/2013	Manzoor Ahmed Malik Vs. Hanish Manchanda	Er. Asrar Ahmed Khan, XEN ID Rajouri
1	Court case titled Bachan Singh V/s Shaleen Kabra Financial Commissioner to Government and ors.		Er. Rocky Mahajan, Executive Engineer Jal Shakti PHE Division Akhnoor
2.	M.A No. 416/2024 in T.A No. 1527/2020.	Ghulam Nabi & Ors. V/s State of J&K & Ors,	
3	O.A 1533/2023.	Chanchal Dass V/s UT of J&K Ors	

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4	WP(C) 214 of 2024 .	WP(C) 214 of 2024	
1.	WP(C)-1653/2023	Rajesh Kumar V/s UT of J&K and Ors.	Er. Ashish Sharma, Executive Engineer, Jal Shakti (PHE) Rural Division, Jammu
2.	T.A. No.7999/2020	Chaman Lal V/s D/O Jal Shakti UT & Ors.	
3.	T.A. No.8944/2020	Rashid Ahmed V/s D/O Jal Shakti UT & Ors.	

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